

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 68(ND)2008**  
**C. A. NO.**

**CORAM:**

**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2017**

**NAME OF THE COMPANY: M/s. Satish Kumar Goyal V/s M/s. Chandigarh Casting Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 397/398**

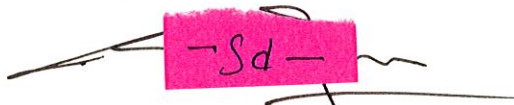
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present: For Petitioner (s): Mr. M.L. Sharma , Advocate**

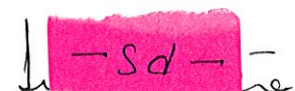
**For Respondent (s): Mr. Abhay K. Das, Advocate for R-1 to 4**

**Order**

Petitioners have addressed their arguments. The respondents shall address their argument in CP no. 67 of 2008. To come up on 11<sup>th</sup> August 2017.

  
[ S.K. MOHAPATRA ]  
MEMBER [T]

(Shipra Mittal)

  
[ INA MALHOTRA ]  
MEMBER [J]